## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TO	CP/CSP/CSA/TCSP/TCSA	/NO. <u>102</u>	_/(MAH)/20 <u>\</u>
CORA	M:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
			SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
NAME OF THE PARTIES: M/s. Prescient wealth margement			
SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.			
S. No.	NAME	DESIGNATIO	N SIGNATURE
33	Chandrakent Mhadeshwarf	4.7	
	Madeshwarz Madan Grupta	Advoca	Je Change
	1 cardin Chapte		

<u>Common Order</u> <u>CSP 101/230-232/NCLT/MB//MAH/2017</u> <u>CSP 102/230-232/NCLT/MB//MAH/2017</u>

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)